

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/01133/2018

Jabalpur, this Monday, the 18th day of February, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Smt. Bipen Shukla @ Bipin Tiwari, D/o of Shri Chandrabhan Prasad Shukla, aged about 33 years, Wife of Shri Dharmendra Tiwari, R/o c/o Mahendra Pandey Village Godahar, near Nirmal City, Rewa, District Rewa (M.P.) **-Applicant**

(By Advocate – Shri Nityanand Mishra)

V e r s u s

1. Union of India through the General Manager, Western Central Railway Zone, Indira Market Jabalpur, District Jabalpur (M.P.).
2. The Divisional Railway Manager, Western Central Railway Zone, Indira Market Jabalpur, District Jabalpur – 482001 (M.P.).
3. Dy. Chief Personnel Officer (Recruitment), Western Central Railway, Jabalpur – 482001 (M.P.).
4. The Chief Engineer (Construction) Fire, Western Central Railway, Jabalpur, District Jabalpur – 482001 (M.P.)

-Respondents

(By Advocate – Shri A.S. Raizada)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to approach the Revenue

authorities for redressal of her grievance and thereafter approach the Railway authorities.

2. Accordingly, the O.A is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-